

S.No.35

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

CP (IB) No. 81/95/HDB/2023
u/s. 95 of IBC, 2016

IN THE MATTER OF:

National Bank for Agriculture and
Rural Development(NABARD)

...Petitioner

VS

Smt. M Karunakar Reddy

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel for the Financial Creditor and Personal Guarantor present. Counter filed. Counter is taking plea of limitation, hence, for hearing on limitation, call on 05.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)